

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P (IB).No. 347/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

| Name of the Company Under Section | | Henkel Adhesives Technologies India Pvt.Ltd -Versus- Ess Dee Aluminum Ltd. 8 & 9 IBC | | |
|-----------------------------------|--------------------|---|----------------------------|-----------|
| | | | | |
| 1. | URMILA SHYAN TE | CHAKRABORT E DATTA, Ad | W. Sow Corpor- | - 21.00.1 |
| ١. | Rahul du | ddy. Adr. | Hemen Ess Dee Petition. | 21/7/12 |

ORDER

Ld. Counsels for the operational creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor informed that she needs time to file reply. Time is allowed. Time has already been granted.

Again 2 days time is granted for filing reply. Reply may be filed by 24/07/2017 and rejoinder, if any, may be filed by 27/07/2017.

List the matter on 28/07/2017. No further adjournment shall be granted.

≤d. (Vijai Pratap Singh) Member (J)